

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 29/12/2016

To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/71180/2016-SM[BR] dated 25/11/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


 Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	E/1554/2010	SOMANY FOAM LTD., PLOT NO. 13-15, SECTOR-4, IIE, SIDCUL, RANIPUR, DISTT. HARIDWAR.
		Name and Address of Respondent
2		-C.C.E. MEERUT I EXCISE CHOWK, OPPOSITE CHOUDHARY CHARAN SINGH UNIVERSITY MANGAL PANDAY NAGAR, MEERUT - 250005.

Copy To3 Advocate(s) / Consultant(s):

Rajesh Gupta, Aca
 SHOP NO 2, FIRST FLOOR,
 SHALEEN ARCADE, 21-NEW ROAD,
 DEHRADUN, UTTARAKHAND

4 Bar Association, CESTAT, Allahabad

5 Director Publications, Customs, Excise. I.P. Estate, Delhi

6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3
 7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vailhyaram Street, T. Nagar, Chennai-17
 8 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005
 9 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)
 10 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070
 11 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38
 12 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082
 13 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD
 Ground, Near Karkardooma Court, Delhi-110032
 14 C.D.R. 15 Office Copy 16 Guard File


 Asstt. Registrar

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
REGIONAL BENCH : ALLAHABAD
COURT No. I

APPEAL No.E/1554/2010-EX[SM]

(Arising out of Order-in-Appeal No. 206-CE/MRT-I/2010 dated
29/01/2010 passed by Commissioner of Central Excise & Customs
(Appeals), Meerut)

M/s Somany Foam Ltd.

Appellant

Vs.

Commissioner of Central Excise, Meerut-I

Respondent

Appearance:

A letter on Record
Shri D.K. Deb, Assistant Commissioner (AR),

for Appellant
for Respondent

CORAM:

Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

Date of Hearing : 25/11/2016
Date of Decision : 25/11/2016

FINAL ORDER NO. 71180/2016

Per: Anil G. Shakkarwar

FCA Shri Rajesh Gupta through his written submission
dated 16.11.2016 has prayed for withdrawal of this appeal.
Accordingly, The appeal is disposed of as withdrawn.

(Dictated in Court)

(Anil G. Shakkarwar)
Member (Technical)

प्रमाणित प्रती / Certified True Copy

30/12
सहायक न्यायाधीश / Assistant Registrar
सीमा शुल्क, वस्तु एवं सेवा कर (आर) /
अधीन न्यायाधीश / A.E.S.I.A.T.
33, एम. जी. मार्ग, मेरठ-201001
38, M. G. MARG, MEERUT-201001